

they could possibly be reproduced or made to remain as they are.

PROF. S. NURUL HASAN: I would like to assure the House that there is no fading away. I have satisfied myself. I went through and examined the section of the painting through a microscope myself. These pigments are of inorganic material, mainly from setone material, and therefore, in spite of light, moisture and all the ravages of time, the pigment itself in most cases has remained totally in tact. In a few places, some pieces have disappeared over a period of centuries, but there has been no process of fading away in general. The recent UNESCO team has suggested that something—it has not got anything to do with the figures—by way of restoration work on the border might add to the beauty and value of the paintings. This is a very important recommendation, and I would like to consult more expert opinion before I order that this work be undertaken.

World Bank Aid for Rural Projects

*172. **SHRI H. N. MUKERJEE:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the World Bank is going to finance two rural projects in the country; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHAB P. SHINDE): (a) and (b). No Sir.

SHRI H. N. MUKERJEE: I thought the hon. Minister would be able to identify the recent report about the World Bank loan to some Indian dairy projects in Madhya Pradesh and Rajasthan to which my question was directed.

Anyway, in view of a recent report of the Estimates Committee that the World Bank-assisted agricultural credit projects are very slow in operation and that Government should lay down firm physical time targets and a time-bound programme for their implementation, may I know if, in relation to these particular projects and also generally, in view of the large number of World Bank projects, Government is going to take any steps in this direction of having a time-bound programme of implementation?

SHRI ANNASAHAB P. SHINDE: Most of those projects, when they are finalised, have some time-limit, but the hon. Member's suggestion is very relevance, and I agree with him, that when we take a large amount of loan for development etc., that should be utilised as early as possible. My Ministry will ensure that as far as possible these projects go through according to schedule.

SHRI H. N. MUKERJEE: In view of the observation of the World Bank team themselves that our villages, like their counterparts in other countries, are eager to help themselves if they are given opportunities to do so may I know what exactly is the methodology involved in so far as the operation of World Bank projects of this sort are concerned, and how far the presence of World Bank delegations or representatives of whatever brand militates against the evolution of genuine from-below development of our own villages initiative about implementation of their own projects? What is the nature of the World Bank involvement in the execution?

SHRI ANNASAHAB P. SHINDE: The projects are of different types. One category is extraction of underground water, sinking of tubewells etc., and we give loans to the individual farmers. Then, there are the seed project etc., projects for power,

dairy and cattle etc. But the World Bank has nothing to do as far as the internal operation of these projects is concerned. They sanction the loan and at the most they review, from time to time, whether the loan is being used for the purpose for which it is granted, but the implementation is done by the State Government, and there is enough scope for the initiative of the farmer. In fact, it is not possible to think of such a large programme unless the farmers are involved, and so, we ensure their involvement very effectively.

Disposal of Evacuee Property in Goa

*173 SHRI YAMUNA PRASAD MANDAL: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Centre has directed the Goa Administration to dispose of evacuee property in the Union Territory; and

(b) if so, the reasons therefor?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI RAM NIYAS MIRDHA). (a) No, Sir.

(b) Does not arise.

श्री यमुना प्रसाद मंडल : अध्यक्ष महोदय देश को मालूम है कि गोवा में पुर्तगालियों की वर्चस्वता के कारण बहुत से स्वतन्त्रता सेनानियों का निष्क्रमण हुआ । क्या आप उन की संख्या बता सकेंगे तथा क्या वे सभी पावर्टी लाइन में नीचे थे और उन्होंने कोई सम्पत्ति नहीं छोड़ी? अगर आप इस सम्बन्ध में कुछ बता सकें तो बहुत अच्छा होगा ।

पूर्ति और पुनर्वासि मंत्रालय में उप-मंत्री (श्री जी० बॅकटस्वामी) माननीय सदस्य से जो सवाल पूछा जा, उस में से यह सवाल

नहीं उठना है, इस के निय मोटिम को ज़रूरत है ।

Scheme to Control Floods in Bihar

*174. SARDAR SWARAN SINGH SOKHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether after the floods in Bihar during 1975, the centre has drawn up any scheme to control floods in Bihar in future; and

(b) if so, salient features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) No, Sir, Flood control forms part of the State Plans and as such planning and implementation of flood protection measures, comes within the purview of the State Government.

(b) Does not arise.

SARDAR SWARAN SINGH SOKHI: I want to know whether the Central Government has given Rs 25 crores as flood control aid to the Bihar Government towards the damage caused by the flood and how much aid the Bihar Government has requested for the schemes drawn up and submitted to the Centre?

SHRI KEDAR NATH SINGH: The State Government of Bihar has requested for funds and the Central Government has advanced plan assistance to the tune of Rs. 9.75 crores.

SARDAR SWARAN SINGH SOKHI: I want to know whether any delegataion from Bihar has met the Agricultural Minister for flood control aid recently and whether any assistance has been given by the Government to the delegation that they will get whatever they have demanded?